

**ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/1315/2014

HYDERABAD, this the 10th day of November, 2020



Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member

Srinivasulu, S/o. Kistanna,
Aged about 44 years,
Occ: Postal Assistant (Under Suspension),
O/o. Wanaparthi Head Post Office,
Wanaparthi, Mahaboobnagar District.

...Applicant

(By Advocate : Dr. A. Raghu Kumar)

Vs.

1. The Union of India rep. by its
Secretary,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi-1.
2. The Chief Postmaster General,
A.P Circle, Dak Sadan, Hyderabad – 1.
3. The Postmaster General,
Hyderabad Region, Hyderabad – 500 001.
4. The Director of Postal Services,
Hyderabad Region, Hyderabad – 1.
5. The Superintendent of Post Offices,
Wanaparthi Division,
Mahaboobnagar District.

....Respondents

(By Advocate: Smt K. Rajitha, Sr. CGSC)

ORAL ORDER
(As per Hon'ble Mr. B.V. Sudhakar, Administrative Member)



Through Video Conferencing:

Learned counsel for the respondents submitted that the suspension imposed on the applicant has been revoked which was concurred to by the learned Counsel for the applicant. Hence, the OA has become infructuous. Accordingly, the OA is dismissed as infructuous. No order as to costs.

(B.V.SUDHAKAR) (ASHISH KALIA)
ADMINISTRATIVEMEMBER JUDICIAL MEMBER

pv